

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 22438/2021, 22439/2021, in SPECIAL LEAVE PETITION (CIVIL) Diary
No(s). 28976/2020

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

BUNDU (DIED) THROUGH LRS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.22438/2021-CONDONATION OF DELAY
IN FILING and IA No.22439/2021-EXEMPTION FROM FILING O.T.

IA No. 22438/2021 - CONDONATION OF DELAY IN FILING

IA No. 22439/2021 - EXEMPTION FROM FILING O.T.)

Date : 10-08-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Fresh steps for the service of notice by usual mode to
respondent Nos. 1 to 5 shall be taken by the learned counsel for
the petitioners within a period of two weeks, as last chance.

List again on 22.9.2022.

S.P.S. LALER
Registrar